

Sl. No.	States/ U.T.'S.	1988-89	1989-90	1990-91	Area (Public lands including forest lands)
		Seedlings	Seedlings	Seedling Distribution on Private Lands	
23.	Tripura	267.00	270.00	63.00	10950.00
24.	Uttar Pradesh	5459.82	5500.25	3122.84	61083.62
25.	West Bengal	1112.00	1034.00	847.00	19798.00
26.	A & N Islands	107.59	106.37	3.98	3122.25
27.	Chandigarh	3.53	2.08	0.07	177.00
28.	D & N Havell	38.32	31.25	3.82	868.00
29.	Daman & Diu	1.26	2.25	0.67	40.00*
30.	Delhi	65.90	43.00	45.65	1860.00
31.	Lakshadweep	2.24	2.91	2.86	42.00
32.	Pondicherry	10.46	10.83	14.17	65.80*
Total I		42366.17	34237.17	12693.76	759127.71

* Tentative

N.B.- With effect from 1990-91 the targets and achievements are being worked out on two parameters—namely (a) "Seedlings Distribution" for planting on private lands and (b) "Area Coverage" of public lands, including forest lands.

Sugar Cess From Maharashtra

43. SHRI SHANKARRAO KALE:

Will the Minister of FOOD be pleased to state:

(a) the total amount recovered as sugar cess from the Maharashtra during the last three years;

(b) the total amount disbursed through Sugar Development Fund to the Maharashtra during the above period;

(c) the details of factories which had

been sanctioned loan under SDF during 1991-92;

(d) the details of such cases pending and the reasons therefor; and

(e) the steps being taken by the Government to clear the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) and (b). The details of the cess collected from Maharashtra and the loans disbursed from the sugar Development Fund to the sugar undertakings in Maharashtra

during the period between 1988-89 and 1990-91 are given below:

(Rupees in Lakhs)

<i>Cess collected</i>	<i>Loans disbursed from the Sugar Development Fund</i>
13516.50	6331.44

(c) During 1991-92 (till 31.1.92), a sum of Rs.2228.73 lakh has been sanctioned to nine sugar undertakings in Maharashtra from the Sugar Development fund towards loans for cane development schemes and for modernisation/rehabilitation. A statement showing the details is at statement-I

(d) and (e). As on 31.1.92, applications

received from 32 sugar undertakings in Maharashtra were pending. A list indicating the names of these undertakings is at statement-II. These applications could not be processed due to non-receipt of required information/documents, utilisation certificate/impact report of earlier cane loan etc. The sugar undertakings have been advised to complete the stipulated formalities.

STATEMENT-I

List of sugar undertakings in Maharashtra which have been Sanctioned Loans from the Sugar Development fund during 1991-92 till 31.1992.

Loans for modernisation/Rehabilitation

<i>Sl No.</i>	<i>Name of the mill</i>	<i>Amount sanctioned (Rs. in lakhs)</i>
(1)	M/S. Shree Warana Sahakari Sakhar Karkhana Ltd., Warana Nagar.	52.40
(2)	M/S. Sahyadri Sahakari Sakhar karkhana Ltd., Yeshwantnagar, Taluk Karad, District Satara.	481.57
(3)	M/S. Karmveer Kakasahab Wagh Sahakari Sakhar Karkhana Ltd., Kakasaheb Nagar, Taluk Niphad, District Nasik.	54.00
(4)	M/S. Vasatrao Dada Patil Sahakari Sakhar Karkhana Ltd., Vithewadi, Taluk Kaiwan, District Nasik.	468.00

<i>Sl No.</i>	<i>Name of the mill</i>	<i>Amount sanctioned (Rs. in lakhs)</i>
(5)	M/S. Samarth Sahakari Sakhar Karkhana Ltd., Jaina, District Jaina.	550.00
(6)	M/S. Vasant Sahakari Sakhar Karkhana Ltd., Pusad, District Yavatmal.	420.00

Loans for cane development

<i>Sl.</i>	<i>Name of the Mill</i>	<i>Amount Sanctioned (Rs. in lakhs)</i>
(7)	M/S. Rajarambapu Patil Sahakari Sakhar Karkhana Ltd.	72.79
(8)	M/S. Yeshwant Sahakari Sakhar karkhana Ltd., Nagewadi, District Sangli.	55.47
(9)	M/S. Satara Sahakari, Sakhar Karkhana Ltd., Bhunj, District Satara.	74.50
Total		2228.73

STATEMENT-II*Sl.No. Name of sugar undertakings***A. Cane Development**

- | | | | |
|-----|---|----|---|
| 1. | Rajarambapu Patil Sahakari
Sakhar karkhana Ltd.,
Rajaramnagar,
P.O. Sakharale,
District Sangli,
Maharashtra. | 3. | The Koppergaon Sahakari
Sakhar Karkhana Ltd.,
Gautamnagar,
P.O. Kolpewdi,
Taluk Koppergaon,
District Ahmednagar. |
| (2) | Shree Panchaganaga Sahakari
Sakhar karkhana Ltd.,
Ganganagar, Ichalkaranji,
District Kolhapur. | 4. | Sangamnerbhag Sahakari
Sakhar karkhana Ltd.,
Amrutnagar,
P.O. Sangamner,
District Ahmednagar. |
| | | 5. | Sahakar Maharashi Shakarao
Mohite patil Sahakari Sakhar
karkhana Ltd., Shanakamagar,
P.O. Akluj,
District Solapur. |

- | | | | |
|-----|--|-----|---|
| 6. | Shirpur Shetkari Sahakari Sakhar Karkhana Ltd., Shivajinagar, (Dahwad), District Dhu. | 15. | Pamer Sahakari Sakhar Karkhana Ltd., Taluk Pamer, District Ahmednagar. |
| 7. | Karmaveer Kakasaheb Wagh Sahakari Sakhar karkhana Ltd., P.O. Kakasaheb Nagar, District Nasik. | 16. | Nasik Sahakari Sakhar Karkhana Ltd., Palse, District Nasik. |
| 8. | Vasant Sahakari Sakhar Karkhana Ltd., Kasoda, Taluk Erandol, District Jalgaon. | 17. | Gangapur Sahakari Sakhar Karkhana Ltd., Raghunathnagar, District Aurangabad. |
| 9. | Ashok Sahakari Sakhar Karkhana Ltd., Ashoknagar. P.O. Karegaon Factory, Taluk Shrirampur, District Ahmednagar. | 18. | Shriram Sahakari Sakhar Karkhana Ltd., Phaltan, District Satara. |
| 10. | Shree Warana Sahakari Sakhar karkhana Ltd., Warana Nagar, Taluk Panhala, district Kolhapur. | 19. | Pravara Sahakari Sakhar Karkhana Ltd., Pravaranagar, District Ahmednagar. |
| 11. | Rajgad Sahakari Sakhar Karkhana Ltd., Nigade, Taluk Bhor, District Pune. | 20. | Pravara Sahakari Sakhar Karkhana Ltd., Pravaranagar, District Ahmednagar. |
| 12. | Shankar Sahakari Sakhar karkhana Ltd., Kusumnagar - waghawada, P.O. Golegaon, Taluk Bhokar, District Nanded. | 21. | The Sanjivani (Takli) Sahakari Sakhar Karkhana Ltd., P.O. Shinganapur, District Ahmednagar. |
| 13. | Krishna Sahakari Sakhar Karkhana Ltd., P.O. Shivanagar, District Satara. | 22. | Gadhinglaj Taluka Sahakari Sakhar Karkhana Ltd., Gadhinglaj, District Kolhapur. |
| 14. | Shri Kondeshwar Sahakari Sakhar karkhana Maryadi, Banara, District Amravati. | 23. | Godavari Manar Sahakari Sakhar Karkhana Ltd., Shankarnagar, District Nanded. |
| | | 24. | Vasant Sahakari Sakhar Karkhana Ltd., Pusad, P.O. Pophali, District Yavatmal. |

25. Kannad Sahakari Sakhar Karkhana Ltd., Kannad, District Aurangabad. (a) Whether there is any proposal to set up a coaching complex of the Railways at Nagarcoil in Tamil Nadu; and

(b) if so, the details thereof?

26. The malegaon Sahakari Sakhar Karkhana Ltd., malegaon B.K. P.O. Shivrinar, Taluk Baramati, District Pune.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, sir.

(b) Does not arise.

27. Bhogawati Sahakari Sakhar Karkhana Ltd., Tulshidasanagar, Taluk Basrsi, District Solapur.

[Translation]

Accidents in Shakurbasti

28. Kalambhar Vibhag Sahakari Sakhar Karkhana Ltd., Gandhinagar, District Nanded.

45. SHRI SURYANARAIN YADAV: Will the Minister of RAILWAYS be pleased to state:-

(a) the number of persons killed in the accidents in Shakurbasti cement siding in Delhi during the last three years;

29. Shree Vridheshwar Sahakari Sakhar Karkhana Ltd., Adinathnagar, P.O. Vridheshwar Factory, District Ahmednagar.

(b) the number of victims given compensation so far and the number of cases in which compensation is yet to be given; and

30. Samarth Sahakari Sakhar Karkhana Ltd., Ankushnagar, P.O. Wadigodri, Taluk ambad, District Jalna.

(c) the time by which compensation is likely to be given in the remaining cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There was no casualty in any train accident in the Shakurbeti Cement Siding during the last three years ending December, 1991.

(b) and (c). Do not arise.

31. Yeshwant Sahakari Sakhar Karkhana Ltd., District Sangli.

B. MODERNISATION

"Action against Industrial Units Causing Pollution"

1. Godavari manar Sahakari Sakhar Karkhana Ltd., Shankarnagar, District Nanded.

46. SHRI MRUTYUNJAYANAYAK
SHRI BARE LAL JATAV
SHRI BIJOY KRISHNA
HANDIQUE
SHRI SOMJIBHAI DAMOR
SHRI G.K.C. BALAYOGI

Coaching Complex at Nagarcoil

44. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: